

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DCOM SYSTEMS LIMITED

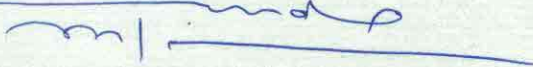
PARTICULARS		
1.	Name of corporate debtor	M/S. DCOM SYSTEMS LIMITED
2.	Date of incorporation of corporate debtor	21/03/2000
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200GJ2000PLC037595
5.	Address of the registered office and principal office (if any) of corporate debtor	311, 3rd Floor, Venus Atlantis Corporate Park Nr Prahladnagar Auda Garden Setellite, Ahmedabad, Gujarat, India, 380015
6.	Date of closure of Insolvency Resolution Process	15/05/2024
7.	Liquidation commencement date of corporate debtor	15/05/2024 (order made available i.e. downloaded on 16/05/2024)
8.	Name and registration number of the insolvency professional acting as Liquidator	Name: Mahendra Prasad Jindal Reg. No.: IBBI/IPA-001/IP-P00616/2017-2018/11073
9.	Address and e-mail of the Liquidator, as registered with the Board	Add: B-501, Safal Pegasus, 100ft Ring Road, Prahaladnagar, Ahmedabad, Gujarat-380015 Email: cirp.dcomsystems@gmail.com
10.	Address and e-mail to be used for correspondence with Liquidator	Add: B-501, Safal Pegasus, 100ft Ring Road, Prahaladnagar, Ahmedabad, Gujarat-380015 Email: cirp.dcomsystems@gmail.com
11.	Last date for submission of claims	14/06/2024

Notice is hereby given that the National Company Law Tribunal Ahmedabad bench has ordered the commencement of Liquidation of the **M/s. Dcom Systems Limited** on 15/05/2024.

The stakeholders of **M/s. Dcom Systems Limited** are hereby called upon to submit their claims with proof on or before 14/06/2024 to the Liquidator at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Mahendra Prasad Jindal
Liquidator
In the matter of Dcom Systems Limited
Reg. No.- IBBI/IPA-001/IP-P00616/2017-2018/11073
AFA valid upto 17/12/2024

Date: 17/05/2024
Place: Ahmedabad

